

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CA/108/CAA/2017

NAME OF THE TRANSFEROR : DEED^I RESORTS PVT LTD

NAME OF THE TRANSFERRE : JOYS THE BEACH RESORT PVT LTD

UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
1	A. NARAYANAN acs.narayanan @gmail.com 8610406951	Counsel for Applicants	

ORDER

Mr. A. Narayanan, Counsel for Applicants present and prayed time for submitting arguments. At request, time is enlarged. **Put up on 19.07.2017 at 10.30 A.M.**



**(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)**

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